

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:460  
ANSWERED ON:22.02.2006  
SCHEME FOR SHARING OF POWER  
Athawale Shri Ramdas

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government is contemplating to formulate any scheme for sharing of power amongst States; and
- (b) if so, the details thereof?

**Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE )

(a) & (b) : The Government is not contemplating formulation of any new scheme for sharing of power of Central Generating Stations amongst the States. The power generated by Central Generating Stations used to be allocated to the constituent States/Union Territories of the Region as per the Gadgil Formula, which became a guideline w.e.f April, 2000. The shares to the constituent states are generally allocated at the time of setting up of Central Generating Stations. Allocations out of 15% unallocated power at the disposal of Central Government are generally distributed within the Region keeping in view the emergent/seasonal requirements.